

(b) The schemes for setting up permanent studios at Vishakhapatnam and Vijayawada and for construction of additional office accommodation at Hyderabad are already under implementation. A scheme for setting up permanent studios at Cuddapah has been included in the draft Roll-on-Plan (1978-83) but its implementation will depend upon the availability of resources and relative priorities.

#### Research to Improve Bullock Cart

2065. SHRI P. RAJAGOPAL NAIDU: Will the Minister of SHIPPING AND TRANSPORT be pleased to state the results achieved so far of the research that was being conducted to improve the bullock cart?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): Various organisations like the Indian Agricultural Research Institute, Pusa, Indian Institute of Management, Bangalore and Central Road Research Institute have lately taken up various aspects of the improvement of bullock cart, and the Government of India have also set up a Steering Group in the Ministry of Shipping and Transport to coordinate research on the subject. But since this activity has only been taken up recently, it is too early to expect any specific results as yet.

#### Dismantling of Samachar News Agency

2066. SHRI R. K. MHALGI:  
SHRI EDUARDO FALEIRO:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what is the present position of Central Government's decision to dismantle Samachar News Agency;

(b) what are the causes of delay for its full implementation; and

(c) what action Government have taken or propose to take to remove the said causes and when?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) The news agencies have agreed to start independent functioning with effect from the 15th April, 1978.

(b) The causes of delay as known to Government are both financial and operational.

(c) The Government have already sanctioned some financial assistance to enable the news agencies to start independent functioning. At the request of the agencies, Government have agreed to examine the question of any further financial assistance.

#### Review of Cases of Government Employees Compulsorily Retired during Emergency

2067 SHRI R. K. MHALGI:  
SHRI S. S. SOHANI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Central Government have completed the review of the cases of Government employees in its various departments who have been compulsorily retired during emergency;

(b) if so, with what result; and

(c) if not, the reasons for delay and when it will be finalized?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) to (c). Presumably, the reference in part (a) is to the premature retirements ordered during emergency. Instructions have already issued on receipt of representations, cases of those Central Government employees who were prematurely retired during emergency should be reviewed. This review is being conducted by a number of appropriate authorities in different Ministries/Department and their attached and subordinate offices. According to the information received so far, orders for the reinstatement of 3281 employees have been issued.